GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 3068 TO BE ANSWERED ON 16.03.2016

CHANGE IN REFUND RULES

3068. SHRI P.P. CHAUDHARY: SHRI NARANBHAI KACHHADIYA: SHRI DILIPKUMAR MANSUKHLAL GANDHI: SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of RAILWAYS be pleased to state:

(a) whether rules regarding refund of booking amount have been changed;

(b) if so, the details thereof and the reasons therefor; and

(c) the amount earned by the Railways from passengers who do not claim or file for refund or TDR for journeys that they do not undertake during the last three years, zone and year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.3068 BY SHRI P.P. CHAUDHARY, SHRI NARANBHAI KACHHADIYA, SHRI DILIPKUMAR MANSUKHLAL GANDHI AND SHRI GAJENDRA SINGH SHEKHAWAT TO BE ANSWERED IN LOK SABHA ON 16.03.2016 REGARDING CHANGE IN REFUND RULES

(a)&(b): Yes, Madam. Cancellation charges/clerkage charges have been revised w.e.f. 12.11.2015 as under:-

SI No.	Pre-revised	W.e.f. 12.11.2015
1.	Clerkage charges	
	Levy of clerkage per passenger	Levy of clerkage per passenger for
	for cancellation of unreserved,	cancellation of unreserved, RAC
	RAC and waitlisted tickets was as	and waitlisted tickets are as
	under:-	under:-
	(i) Unreserved (second class): ₹15.	(i) Unreserved (second class): ₹30.
	(ii)Second class (reserved) and	(ii) Second class (reserved) and
	other classes: ₹30.	other classes: ₹60.
2.	Refund of fare on unused Confirmed (Reserved) tickets	
(i)	48 hours before the scheduled	48 hours before the scheduled
	departure of the train, minimum	departure of the train, minimum
	cancellation charge was levied as	cancellation charge is levied as
	under:-	under:-
	1stAC/executive class: ₹120	1st AC/executive class: ₹240
	2AC/1 st class: ₹100	2AC/1⁵t class: ₹200
	3AC/ACC/3A economy: ₹90	3AC/ACC/3A economy: ₹180
	Second sleeper class: ₹60	Second sleeper class: ₹120
	Second class: ₹30	Second class: ₹60
(ii)	Between 48 hours and 6 hours	Between 48 hours and 12 hours
	before the scheduled departure of	before the scheduled departure of
	the train cancellation charge was	the train cancellation charge is
	25% of the fare subject to	25% of the fare subject to minimum
	minimum charge as per (i) above.	charge as per (i) above.

(iii)	Between 6 hours before the	Between 12 hours and 4 hours
	scheduled departure of the train	before the scheduled departure of
	and upto 2 hours after the	the train cancellation charge is 50%
	actual departure of the train,	subject to minimum charge as per (i)
	cancellation charge was 50%	above.
	subject to minimum charge as	
	per (i) above.	
(iv)	No refund after the above time	No refund after the above
	limit was permissible.	time limit is permissible.
3.	Refund on unused RAC/Wait	listed/Partially confirmed tickets
(i)	If Partially confirmed tickets	If Partially confirmed ticket is
	was presented for cancellation	presented for cancellation upto half
	upto two hours after the actual	an hour before the scheduled
	departure of the train, full	departure of the train full refund
	refund minus clerkage charge	minus clerkage charge is refunded.
	was refunded.	
(ii)	If RAC/Waitlisted tickets was	If RAC/Waitlisted tickets is
	presented for cancellation upto	presented for cancellation upto half
	three hours after the actual	an hour before the scheduled
	departure of the train, full	departure of the train full refund
	refund minus clerkage charge	minus clerkage charge is refunded.
	was refunded.	

Clerkage and cancellation charge are levied to cover the cost of service for issuing & cancellation of tickets which include cost of staff, heavy investment for providing booking/cancellation facility through internet and providing PRS counters even at smaller stations, maintenance cost of the systems etc., This also disincentivizes speculative bookings. Moreover increase in clerkage and cancellation charges has no effect on all the passengers and applies only to the passenger who want to cancel the ticket.

(c) No such data is maintained.